

S.No.3

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
06-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

IA(IBC) 698/2022 in CP (IB) No. 161/9/HDB/2022
U/s 9 of IBC, 2016

IN THE MATTER OF:

GE Power Conversion

...Operational Creditor

Vs

Ecorean Energy India Pvt Ltd

...Corporate Debtor

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

O R D E R

We have heard Learned Counsel for Corporate Debtor Shri VSR Avadhani along with Learned Counsel Ms. Prabha Prasad and in reply Learned Counsel Shri Sanjay Suraneni, for Operational creditor.

Oral submissions concluded. At request of the both sides five days' time is granted for filing written submissions if any.

Orders reserved.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)